GOVERNMENT OF INDIA
ATOMIC ENERGY
LOK SABHA

UNSTARRED QUESTION NO:513
ANSWERED ON:26.11.2014
NUCLEAR POWER PLANTS
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Will the Minister of ATOMIC ENERGY be pleased to state:

(a) whether the Government proposes to set up Nuclear Power Plants (NPPs) in various States of the country including at Nandia district of Madhya Pradesh;

(b) if so, the details thereof and the present status of these plants along with their capacity, State and location-wise;

(c) the details of the funds released and expenditure incurred on all the under construction NPPs during the last three years and the current year along with the financial assistance, if sought from any national or international financial institutions for these projects; and

(d) the steps taken/being taken by the Government to ensure adequate fuel supply for nuclear power reactors in the country?

Answer

THE MINISTER OF STATE FOR PERSONNEL, PUBLIC GRIEVANCES & PENSIONS AND PRIME MINISTER'S OFFICE (Dr. JITENDRA SINGH) :

(a) to (b) The XII Five Year Plan proposals envisaged to commencement of work on setting up of eight indigenous Pressurised Heavy Water Reactors (PHWRs) of 700 MW each, (including two reactors of capacity 700 MW each in Mandala District of Madhya Pradesh), eight Light Water Reactors (LWRs) each of 1000 MW or higher capacity to be set up on twin unit basis, two Fast Breeder Reactor (FBR 1&2) each of 500 MW and one Advanced Heavy Water Reactor of 300 MW.

The details of the projects are as under:

Project	Location	Capacity (MW)
Indigenous Reactors		
Gorakhpur Haryana Anu Vidyut Pariyojana (GHAVP 1&2)	Gorakhpur, Haryana	2 x 700
Chutka Madhya Pradesh Atomic Power Project (CMPAPP 1&2)	Chutka, Madhya Pradesh	2 x 700
Mahi Banswara, 1&2	Mahi Banswara, Rajasthan	2 x 700
Kaiga 5 &6	Kaiga, Karnataka	2 x 700
Fast Breeder Reactor (FBR 1&2)	Kalpakkam, Tamil Nadu	2 x 500
Advanced Heavy Water Reactor (AHWR)	Location to be decided	300
Reactors with Foreign Cooperation		
Kudankulam Nuclear Power Project (KKNPP 3&4)	Kudankulam, Tamil Nadu	2 x 1000
Jaitapur Nuclear Power Project (JNPP 1&2)	Jaitapur, Maharashtra	2 x 1650
Kovvada, 1&2	Kovvada, Andhra Pradesh	2 x 1500
Chhaya Mithi Virdi, 1&2	Chhaya Mithi Virdi, Gujarat	2 x 1100

(c) The details of amount of the funds released and the expenditure incurred during the last three years and the current year for all the Nuclear Power Plants under construction in the country are as follows:

S.No	Project	Revised Estimate (RE)/Actual Expenditure (`Crore)							
		2011-12		2012-13		2013-14		2014-15	
		RE	Actual Exp	RE	Actual Exp	RE	Actual Exp	RE	Actual (Upto Sept 2014)
1.	KNPP 1&2, Kudankulam, Tamil Nadu	1000	933.58	1200	1292.31	1500	1555.45	568	412.66
2.	KAPP 3&4, Kakrapar, Gujarat	1218	1077.38	1220	1092.22	2053	1779.56	2200	1020.52
3.	RAPP 7&8, Rawatbhata, Rajasthan	862	545.73	915	936.82	918	996.12	1900	476.77

NPCIL has not taken any financial assistance from any national/international financial institution for the above projects during the period mentioned.

(d) Government has made efforts to augment indigenous uranium supply by opening of new mines and processing facilities. Fuel supply for the reactors which are under IAEA safeguards are ensured by entering into agreements and contracts with uranium suppliers for international import of fuel for these reactors. In respect of the reactors set up with international cooperation, necessary provisions are made in the commercial contracts to ensure fuel supply for the entire lifetime of these reactors.